

**Hindustan Steel Ltd.**

**\*341. Shri Surendranath Dwivedy:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Mc-Murry team has submitted any report on the management of Hindustan Steel Limited; and

(b) whether the Government of India have considered the report and if any reorganisation of Hindustan Steel Limited is contemplated in the light of its recommendations?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Yes, Sir.

(b) The services of Mc-Murry, a firm of management consultants were engaged by Hindustan Steel Limited and the report has been submitted to Hindustan Steel. It is for the Company to take such action as they deem fit.

**National Awards**

**\*342. Shri Kumbhar:** Will the Minister of Home Affairs be pleased to state:

(a) whether a suggestion has been made to the various State Governments that they should start a scheme according to National Awards scheme in Centre for the meritorious services rendered by the people for the country; and

(b) if so, the names of the States which have started the schemes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) No.

(b) Does not arise.

**National Physical Efficiency Drive Scheme**

**\*343. Shri Ram Saran:** Will the Minister of Education be pleased to state:

(a) what progress the scheme of national physical efficiency drive has made so far; and

(b) at how many places it has been tried and with what results?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b). A statement is laid on the Table of the Lok Sabha.

**STATEMENT**

The National Physical Efficiency Drive was launched by the Government of India in February, 1960.

2. During the first year of the "Drive" 400 Testing Centres were sanctioned by the Government of India for the country as a whole. As per reports received the "Drive" was well received in the country. The "Drive" was taken up by all the States/Union Territories except Assam, Jammu and Kashmir, Madhya Pradesh, Himachal Pradesh and L.M. and Amindivi Islands.

3. In the light of the experience that had been gained during the first year of the "Drive" and the advice of the Central Advisory Board of Physical Education and Recreation, the policy for the "Drive" has been revised with effect from the year 1961. The salient features of the revised policy are as follows:—

(i) Testing Centres should be set up in all educational institutions of the level of High/Higher Secondary School and above, recognised gymnasia, akharas, vyayamshalas, sports clubs, etc., where adequate facilities for conducting the tests are available.

(ii) Tests should be held four times in a year at each Testing Centre.

4. Necessary instructions have been issued to the State Governments/Union Territories to take up implementation of the Scheme during 1961 according to the revised policy.

**Coal Mining Operations**

**\*344. Shri Achar:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the National Coal Development Corporation has any definite proposals for intensifying coal